GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY RAJYA SABHA UNSTARRED OUESTION NO- 3683

ANSWERED ON 03/04/2025

NUCLEAR REACTOR IN KOVVADA IN ANDHRA PRADESH

3683. SHRI YERRAM VENKATA SUBBA REDDY

Will the PRIME MINISTER be pleased to state:-

- (a) the details of progress of the construction of the nuclear reactor in Kovvada in Andhra Pradesh;
- (b) whether the bankruptcy declared by Westinghouse Electric, the company that is supposed to build the nuclear reactor, has affected the progress, if yes, details thereof; and
- (c) the manner in which the Westinghouse being acquired by a Canadian company helps to take the project ahead?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) At Kovvada site in Andhra Pradesh, land for the project and R&R colony has been acquired. R&R cash entitlements (as per RFCTLARR- Act 2013) along with compensation for land has been disbursed through State authorities. The provision of various amenities in the R&R colony has been taken up with state authorities.
- (b) The declaration of bankruptcy by M/s. WEC in 2017 impacted the progress of discussions on the Techno-Commercial Offer (TCO) given by them in 2016, to arrive at a viable project proposal.
- (c) After emerging out of bankruptcy in 2018 and its takeover by M/s. Brookfield Business Partners, Canada, M/s. WEC had communicated that the earlier TCO submitted was no longer valid. They have not yet submitted a revised TCO, siting issues related to provisions of the CLND Act. A Revised TCO is awaited from M/s WEC.
